

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**26. IA 1439/2020 IA 1014/2020 IA 1223/2020 IA 1065/2021
IA 912/2024 In C.P. (IB)/559(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

**NAME OF THE PARTIES: IA 912/2024 Sharadchandra Panditrao
Borkar Vs. Trend Electronics Ltd
IN THE MATTER OF
State Bank of India
V/s
Trend Electronics Ltd.**

Section: U/s 60(5) of IBC U/s 7 of (IBC)

ORDER

Counsel, Ankit Lohia a/w Rishabh Chandra appeared for the Applicant. Adv.
Hemant Sethi a/w Adv. Prateek Mishra appeared for the Respondent in IA No.
1014/2020. List the matter on **02.05.2024 at 2:30 PM** for hearing.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

10.04.2024
Sushil

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**